



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 5th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/99/2020 in MFA/51/2016	NEW INDIA ASSURANCE CO. LTD. Versus ABED ALI and 5 ORS	MR. R K BHATRA MR. A SAIKIA	
	WITH MFA/51/2016	NEW INDIA ASSURANCE CO. LTD. Versus ABED ALI and ANR.	MR. R K BHATRA MS. P HUJURI MRS. A BORAH MR. A SAIKIA	MR. N ISLAM (R-1) MR. K R PATGIRI (R-1)
2	Tr.P.(C)/106/2023	MRINALI BORA Versus ROBIN KONWAR	A W AMAN MR. SARFRAZ NAWAZ MR. SURAJIT DAS MR. S A BARBHUYAN	
3	WP(C)/4877/2023	UNION OF INDIA AND 3 ORS. Versus SMT RITA SINGHA AND 5 ORS.	MR. B CHAKRAVARTY SC, C.G.C.	
4	CRP(IO)/56/2024	THE UNITED INDIA INSURANCE CO. LTD. Versus JANMEJAY RABHA	MR. A N DAS	
5	WP(C)/750/2025	M/S N.C.D FILLING STATION Versus HDFC BANK LIMITED AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	MR. M SMITH (R-1,2) B BORA (R-1,2)
6	WP(C)/1038/2025	FARAJULLAH ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL J ISLAM MR. K ISLAM MR. A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, I O C SC, REVENUE
7	WP(C)/1429/2025	KALPANA BARUAH Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 7 ORS	MR. P K GOGOI MR. J P KACHARI	DY. S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 05/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	R C SANCHATI	21-04-2025	To	05-05-2025
4)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
5)	MR. L C DEY	24-04-2025	To	15-05-2025
6)	MS. R VERMA	28-04-2025	To	07-05-2025
7)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
8)	MR. P K DAS	29-04-2025	To	05-05-2025
9)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
10)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
11)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
12)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
13)	MS. D GHOSH	05-05-2025	To	08-05-2025
14)	MR. A DHAR	05-05-2025	To	06-05-2025
15)	MR R ISLAM	05-05-2025	To	08-05-2025
16)	MS N HASSAN	07-05-2025	To	09-05-2025
17)	MR J CHOPRA	05-05-2025	To	07-05-2025
18)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
19)	MR B PRASAD	05-05-2025	To	09-05-2025
20)	MR P J BORAH	05-05-2025	To	09-05-2025
21)	MR D K MISHRA	05-05-2025	To	09-05-2025
22)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
23)	MR. K MIRA	09-05-2025	To	14-05-2025
24)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 MFA/115/2017	M/S NEW INDIA ASSURANCE CO. LTD Versus ON THE DEATH OF JAYDEEP DAS, HIS LEGAL HEIRS AND ANR	MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS MR.P P DOLEY	MR.K BHATTACHARJEE(R-1) MR.S KHAN(R-1) MR.J C BARUAH(R-1)
2 WP(C)/4215/2017	LAKHI NARAYAN MUCHAHARY and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MRA KUNDU	GA, ASSAM SC, APDCL
3 WP(C)/4256/2017 CAVT. NO. 981/2017	ABUL HUSSAIN BARBHUIYA and 3 ORS. Versus THE STATE OF ASSAM and 27 ORS.	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	DR.B AHMED SC, CO-OP. GA, ASSAM MR.N BORAH FOR CAVEATOR MR.HI CHOUDHURY, K UDDIN
4 Tr.P.(C)/14/2023	ANITA BASFOR Versus SAJAN BASFOR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	
5 RSA/13/2024	AJIJUL HOQUE AND 3 ORS. Versus SAHAR UDDIN AND 8 ORS.	MR D K MEDHI	MR. A K PURKAYASTHA(R-1,2,3,4,5,6,7(I),7(ii),7(iii).) MR. P K ROYCHOUDHURY (R1 - R9) MR. B RAHMAN(R-1,2,3,4,5,6,7(I),7(ii),7(iii).
6 WP(C)/1276/2024	SHILPI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, BTC SC, FINANCE
7 WP(C)/1001/2025	AMRIT SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH MR. D MAZUMDAR	SC, HIGHER EDU
8 WP(C)/1120/2025	BISHRAM GOUR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MR. L SOREN	GA, ASSAM SC, REVENUE

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